

DIVISION BENCH

ITEM NO.141

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP NO.03/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 25th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	DR. SURESH CHANDRA SRIVASTVA V/S ESS CEE BIOTECH (INDIA) PRIVATE LIMITED & ORS.
UNDER SECTION	213 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Yashoj Guglani with Sh. Narender Thakur, Advs. : *For the Petitioner*

Sh. Rahul Agarwal, Adv. : *For Res. No.3 & 4*

ORDER

Ld. Counsels representing the parties are present physically.

1. At the joint request of the Ld. Counsels representing the parties, the matter is adjourned for further hearing on 4th June, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

25th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*